

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 165 of 2012

Dated : 19th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Rohit Shukla**

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1

ORDER

The learned counsel for the Commission seeks some time to get instructions from the Respondent.

Post the matter on **26.09.2013.**

**(V.J. Talwar)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**